

ITEM NO.51 REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Civil Appeal No(s). 14080/2015

U.P.S.R.T.C. & ANR. Appellant(s)

VERSUS

ARCHANA TIWARI & ORS. Respondent(s)

Date : 02/09/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr Pradeep Kumar, Adv.

Ms. Garima Prashad, Adv.

For Respondent(s)

Mr. Sudhir Mendiratta, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Respondent no.1 is duly represented.

None appears for respondent nos. 2 and 3 despite due service.

Application for substitution of legal representatives of deceased respondent no.4 be filed within three weeks time, if so advised. Registry to process thereafter.

List again on 15.11.2016.

(PAWAN DEV KOTWAL)
Registrar